IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (DB) No. 767 of 2010
.....

Boka Mandal @ Maneshwar Mandal --- --- Appellant

Versus

State of Jharkhand -- --- Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through Video Conferencing

For the Appellant :
For the Respondent : Mr. Tarun Kumar, A.P.P.

05/12.04.2021 The matter has been placed today on an office note. Learned District and Additional Sessions Judge-II, Godda has through letter no.31/2021 dated 24th March 2021 made a request for return of the lower court records of S.T. No.18/2009. It is required in connection with the supplementary record of S.T. No.70/2020 in connection with the same Godda Town P.S. Case No. 362 of 2008 corresponding to G.R. No.1227/2008.

Let lower court records be sent to the court concerned after retaining a xerox copy and scanned copy thereof. Learned trial court would endeavour to return the LCR no sooner the trial in the supplementary record is concluded. Let the name of learned A.P.P. Mr. Tarun Kumar be reflected in the cause list henceforth in place of erstwhile A.P.P. Mr. Mukesh Kumar.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/